Date of order: 25/1/23

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 7515 & 7516 of 2014 Date of Hearing: /4/07/2023(A)

ORIENTAL INSURANCE. CO. LTD. ORIENTAL INSURANCE. CO. LTD. Appellants

V/s

DALIP & others SMT. SHEELA AND ORS. Respondents

3/4) M/s. Aggarwal Iceberg Food Ltd. C-1/142, Rajasthani Apartment, Pitampura, New Delhi (Owner of the offending vehicle bearing registration no. HR-38F-4374).

Temporary Address: 18/1, M-Road, Faridabad.

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 14.07.2023 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 02.06.2023(A)

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